

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Copies.

Report on :09-03-2022

Date : 09.03.2022										
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Other Docume nt	Deal ing Sect ion	Se at
1	11923/ 2022	09.03.2 022	CRLMC- 2131/2 019	B.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-02-25			(Se at No-)
2	11924/ 2022	09.03.2 022	WP (C) - 27078/ 2013	G.R.PATRA	C.O.	COURT NO. 16	Order Dtd. 2022-03-08			(Se at No-)
3	11925/ 2022	09.03.2 022	WP (C) - 5627/2 014	M.K. SWAIN	C.O.	COURT NO. 16	Order Dtd. 2022-03-08			(Se at No-)
4	11926/ 2022	09.03.2 022	WP (C) - 5835/2 022	B.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-07			(Se at No-)
5	11927/ 2022	09.03.2 022	WP (C) - 39270/ 2021	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-08			(Se at No-)
6	11928/ 2022	09.03.2 022	WP (C) - 6052/2 022	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-08		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 116)
7	11929/ 2022	09.03.2 022	WP (C) - 19896/ 2021	L.D. SAHU	C.O.	COURT NO. 3	Order Dtd. 2022-03-08			(Se at No- 116)
8	11930/ 2022	09.03.2 022	WP (C) - 5541/2	P.K.JENA	C.O.	COURT NO. 3	Order Dtd. 2022-03-08			(Se at)

			022			OLD				No-116)
9	11931/2022	09.03.2022	WP (C) - 30551/2021	R.CH.ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-03-08		WRIT BRANCH (DIVISION BENCH)	(Seat No-102)
10	11932/2022	09.03.2022	WP (C) - 33143/2020	B.K.PATI	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(Seat No-102)
11	11933/2022	09.03.2022	WP (C) - 5022/2022	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(Seat No-102)
12	11934/2022	09.03.2022	WP (C) - 5585/2022	S.DASH	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(Seat No-102)
13	11935/2022	09.03.2022	WP (C) - 5584/2022	S.DASH	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(Seat No-102)
14	11936/2022	09.03.2022	WP (C) - 5842/2022	B.K.PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Seat No-102)
15	11937/2022	09.03.2022	WP (C) - 5157/2022	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Seat No-102)
16	11938/2022	09.03.2022	WP (C) - 5160/2022	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Seat No-102)
17	11939/2022	09.03.2022	WP (C) - 31117/2021	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(Seat No-102)
18	11940/2022	09.03.2022	WP (C) - 2604/2	P.R.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(Seat

			022							No-102)
19	11941/2022	09.03.2022	WP(C)-9510/2010	S. P. BARIK	C.O.	COURT NO. 5	Order Dtd. 2022-03-07			(Seat No-102)
20	11942/2022	09.03.2022	CRLMP-359/2022	PABITRA KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-03-08			(Seat No-102)
21	11943/2022	09.03.2022	WP(C)-5027/2009	R. C. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2022-03-07			(Seat No-102)
22	11944/2022	09.03.2022	WP(C)-13219/2005	B.K.PATI	C.O.	COURT NO. 3	Order Dtd. 2022-03-07			(Seat No-102)
23	11945/2022	09.03.2022	WP(C)-6137/2022	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-117)
24	11946/2022	09.03.2022	WP(C)-7469/2017	R.C.MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03		WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
25	11947/2022	09.03.2022	WP(C)-7469/2017	R.C.MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03		WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
26	11948/2022	09.03.2022	WP(C)-6137/2022	BIKRAM BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-117)
27	11949/2022	09.03.2022	WP(C)-6123/2	TAPAN KUMAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07		WRIT BRANCH	(Seat)

			022	NAYAK		CE'S COURT			H (DIVISION BENCH)	No-117)
28	11950/2022	09.03.2022	CRLMP-2268/2021	S.BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-03-08			(Seat No-117)
29	11951/2022	09.03.2022	CRLMP-380/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-03-08			(Seat No-117)
30	11952/2022	09.03.2022	CRLMP-379/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-03-08			(Seat No-117)
31	11953/2022	09.03.2022	CRLMP-378/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-03-08			(Seat No-117)
32	11954/2022	09.03.2022	ARBA-27/2018	P NAYAK	GENERAL		Order Dtd. 2022-02-16			(Seat No-117)
33	11955/2022	09.03.2022	WP(C) - 6123/2022	BIKRAM BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-117)
34	11956/2022	09.03.2022	CRLMP-362/2022	R.K. SAHU	C.O.	COURT NO. 17	Order Dtd. 2022-03-08			(Seat No-117)
35	11957/2022	09.03.2022	CRLMP-40/2022	S.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-08			(Seat No-117)
36	11958/2022	09.03.2022	WP(C) - 9672/2011	UDAY KUMAR	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(Seat No-117)

37	11959/2022	09.03.2022	OJC-5134/2000	GHASIRAM BARIK	GENERAL		Order Dtd. 2017-02-07		WRIT BRANCH-1	(Seat No-31)
38	11960/2022	09.03.2022	WP (C) - 6136/2022	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-117)
39	11961/2022	09.03.2022	CRLMP-296/2022	A. DASH	C.O.	COURT NO. 17	Order Dtd. 2022-03-07			(Seat No-117)
40	11962/2022	09.03.2022	WP (C) - 6136/2022	BIKRAM BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-117)
41	11963/2022	09.03.2022	WP (C) - 4761/2022	J.C. BARAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-103)
42	11964/2022	09.03.2022	WP (C) - 10808/2006	M/S.SANJEEV UDGATA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Seat No-103)
43	11965/2022	09.03.2022	WP (C) - 5058/2020	S.K.PARIDA	C.O.	COURT NO. 19	Order Dtd. 2022-03-07			(Seat No-103)
44	11966/2022	09.03.2022	WP (C) - 10823/2006	S. C. SUNDARA	C.O.	COURT NO. 19	Order Dtd. 2022-03-07			(Seat No-103)
45	11967/2022	09.03.2022	CMP-670/2021	A SAHOO	GENERAL		Order Dtd. 2022-02-09			(Seat No-103)
46	11968/2022	09.03.2022	WP (C) - 18496/2010	S.K.BISWAL	C.O.	CHIEF JUSTICE'S	Order Dtd. 2022-03-03		WRIT BRANCH-4	(Seat No-

						COURT				19)
47	11969/2022	09.03.2022	ITA-5/2017	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07		CIVIL REVISION	(Seat No-1)
48	11970/2022	09.03.2022	ITA-28/2016	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Seat No-1)
49	11971/2022	09.03.2022	WA-376/2010	HARIHAR SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-03			(Seat No-1)
50	11972/2022	09.03.2022	ITA-14/2007	TAPAN KUMAR NAYAK	C.O.	COURT NO. 16	Order Dtd. 2022-03-07		CIVIL REVISION	(Seat No-5)
51	11973/2022	09.03.2022	WA-376/2010	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-03			(Seat No-5)
52	11974/2022	09.03.2022	RFA-1/2015	B BAISAKH	GENERAL		Judgement Dtd. 2014-09-16Decree,		FIRST APPEAL	(Seat No-5)
53	11975/2022	09.03.2022	WP (C) - 7939/2016	UDAY KUMAR	C.O.		Order Dtd. 2022-03-07			(Seat No-5)
54	11976/2022	09.03.2022	ITA-15/2017	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07		CIVIL REVISION	(Seat No-1)
55	11977/2022	09.03.2022	ITA-14/2017	J.C. BARAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Seat No-1)
56	11978/2022	09.03.2022	ABLAPL - 16112/2021	N MOHARANA	GENERAL		Order Dtd. 2022-01-19			(Seat No-1)
57	11979/2022	09.03.2022	ITA-15/2017	J.C. BARAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07		CIVIL REVISION	(Seat No-1)
58	11980/2022	09.03.2022	WP (C) - 5585/2008	P.N.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Seat No-1)
59	11981/2022	09.03.2022	ITA-18/201	J.C. BARAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Seat No-1)

			7			CE'S COURT				No-1)
60	11982/2022	09.03.2022	ABLAPL - 1860/2022	S PANDA	GENERAL		Order Dtd. 2022-03-08	10		(Se at No-1)
61	11983/2022	09.03.2022	WP (C) - 6963/2015	B.K.MOHARANA	C.O.		Order Dtd. 2022-03-07			(Se at No-1)
62	11984/2022	09.03.2022	ITA-30/2017	J.C. BARAL	C.O.		Order Dtd. 2022-03-07			(Se at No-1)
63	11985/2022	09.03.2022	ITA-57/2015	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04			(Se at No-1)
64	11986/2022	09.03.2022	ABLAPL - 6537/2015	J PARIDA	GENERAL		Entire Order		CRIMINAL MISC-3	(Se at No-4)
65	11987/2022	09.03.2022	WP (C) - 12002/2004	J.C. BARAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-4)
66	11988/2022	09.03.2022	ITA-20/2015	M. BEHERA	C.O.	COURT NO. 26	Order Dtd. 2022-03-03			(Se at No-4)
67	11989/2022	09.03.2022	ABLAPL - 1764/2022	B MOHANTY	GENERAL		Order Dtd. 2022-03-03			(Se at No-4)
68	11990/2022	09.03.2022	ARBP-29/2017	P.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04		M.J.C .	(Se at No-2)
69	11991/2022	09.03.2022	ITA-20/2015	D.K. SAHOO	C.O.	COURT NO. 26	Order Dtd. 2022-03-03			(Se at No-2)
70	11992/2022	09.03.2022	ITA-16/2004	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Se at No-2)
71	11993/2022	09.03.2022	WP (C) - 12206/2017	PITABAS NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Se at No-2)
72	11994/	09.03.2022	ITA-	D.D.MOHANT	C.O.	CHIEF	Order Dtd.			(Se

	2022	022	16/2004	Y		JUSTICE'S COURT	2022-03-07			at No-2)
73	11995/2022	09.03.2022	ITA-22/2014	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Se at No-2)
74	11996/2022	09.03.2022	ITA-22/2014	J.C. BARAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Se at No-2)
75	11997/2022	09.03.2022	WP(C) - 12209/2017	PITABAS NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Se at No-2)
76	11998/2022	09.03.2022	ITA-49/2015	B.K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-2)
77	11999/2022	09.03.2022	WP(C) - 12211/2017	PITABAS NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Se at No-2)
78	12000/2022	09.03.2022	ITA-13/2016	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04			(Se at No-2)
79	12001/2022	09.03.2022	WP(C) - 12212/2017	PITABAS NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Se at No-2)
80	12002/2022	09.03.2022	WP(C) - 5507/2022	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04		WRIT BRANCH (DIVISION BENCH)	(Se at No-111)
81	12003/2022	09.03.2022	WP(C) - 5507/2022	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04		WRIT BRANCH (DIVISION BENCH)	(Se at No-111)
82	12004/2022	09.03.2022	WP(C) - 12213/2017	PITABAS NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Se at No-111)
83	12005/2022	09.03.2022	WP(C) - 31983/	D.K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04			(Se at

			2021			CE'S COURT				No-111)
84	12006/2022	09.03.2022	WP (C) - 31979/2021	D.K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04			(Seat No-111)
85	12007/2022	09.03.2022	WP (C) - 12214/2017	PITABAS NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Seat No-111)
86	12008/2022	09.03.2022	WP (C) - 3578/2022	D.K. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Seat No-111)
87	12009/2022	09.03.2022	WP (C) - 3451/2022	BISWA RANJAN MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Seat No-111)
88	12010/2022	09.03.2022	WP (C) - 12215/2017	PITABAS NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Seat No-111)
89	12011/2022	09.03.2022	WP (C) - 5762/2022	J. PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Seat No-111)
90	12012/2022	09.03.2022	WP (C) - 12216/2017	PITABAS NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Seat No-111)
91	12013/2022	09.03.2022	WP (C) - 6027/2022	R.K. MOHABHOI	C.O.	COURT NO. 6	Order Dtd. 2022-03-08		WRIT BRANCH-2	(Seat No-6)
92	12014/2022	09.03.2022	WP (C) - 27777/2021	L.K. KAR	C.O.	COURT NO. 24	Order Dtd. 2022-03-08			(Seat No-6)
93	12015/2022	09.03.2022	WP (C) - 3192/2008	J.C. BARAL	C.O.	COURT NO. 3	Order Dtd. 2022-03-04			(Seat No-6)
94	12016/2022	09.03.2022	WPC (OA) -	P K RATH	GENERAL		Order Dtd. 2022-02-23			(Seat)

			693/2013							No-6)
95	12017/2022	09.03.2022	BLAPL-10056/2021	P.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-03-08			(Se at No-6)
96	12018/2022	09.03.2022	WP (C) - 3192/2008	S.CH.DASH	C.O.	COURT NO. 3	Order Dtd. 2022-03-04			(Se at No-6)
97	12019/2022	09.03.2022	RPFAM-24/2022	J.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-03-07			(Se at No-6)
98	12020/2022	09.03.2022	WP (C) - 34672/2021	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-07			(Se at No-6)
99	12021/2022	09.03.2022	WP (C) - 20636/2009	B.K.PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Se at No-6)
100	12022/2022	09.03.2022	WP (C) - 34672/2021	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-07			(Se at No-6)
101	12023/2022	09.03.2022	WPC (OA C) - 2834/2012	A R MISHRA	GENERAL		Order Dtd. 2022-02-18			(Se at No-6)
102	12024/2022	09.03.2022	MACA-983/2009	S.K. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-03-07			(Se at No-6)
103	12025/2022	09.03.2022	WP (C) - 21767/2016	P K NAYAK	GENERAL		Order Dtd. 2022-03-04			(Se at No-6)
104	12026/2022	09.03.2022	WP (C) - 8535/2011	S.K.MISHRA	C.O.		Order Dtd. 2022-03-07			(Se at No-6)
105	12027/2022	09.03.2022	WP (C) - 5073/2022	R.K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-03-07			(Se at No-6)
106	12028/2022	09.03.2022	WP (C) - 5076/2022	R.K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-03-07			(Se at No-6)
107	12029/2022	09.03.2022	WP (C) -	P K NAYAK	GENERAL		Order Dtd.			(Se at No-6)

7	2022	022	14786/ 2014		RAL		2022-02-22			at No- 6)
10 8	12030/ 2022	09.03.2 022	WP (C) - 8483/2 003	S.K. JATI	C.O.		Order Dtd. 2022-03-07			(Se at No- 6)
10 9	12031/ 2022	09.03.2 022	WP (C) - 4946/2 022	R.K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-03-07			(Se at No- 6)
11 0	12032/ 2022	09.03.2 022	WP (C) - 5096/2 004	A.K.JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-07			(Se at No- 6)
11 1	12033/ 2022	09.03.2 022	WP (C) - 14003/ 2018	P K NAYAK	GENE RAL		Order Dtd. 2022-02-23			(Se at No- 6)
11 2	12034/ 2022	09.03.2 022	WP (C) - 41983/ 2021	D BISWAL	GENE RAL		Order Dtd. 2022-01-11			(Se at No- 6)
11 3	12035/ 2022	09.03.2 022	WP (C) - 25384/ 2020	P. R. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Se at No- 6)
11 4	12036/ 2022	09.03.2 022	WP (C) - 24808/ 2013	R.K.BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-03			(Se at No- 6)
11 5	12037/ 2022	09.03.2 022	WP (C) - 25439/ 2020	P. R. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(Se at No- 6)
11 6	12038/ 2022	09.03.2 022	WP (C) - 20635/ 2017	SIBA PRASAD SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-08			(Se at No- 6)
11 7	12039/ 2022	09.03.2 022	WP (C) - 3304/2 022	S PANDA	GENE RAL		Order Dtd. 2022-02-24			(Se at No- 6)
11 8	12040/ 2022	09.03.2 022	WP (C) - 24808/ 2013	A.K.JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-04			(Se at No- 6)
11 9	12041/ 2022	09.03.2 022	WP (C) - 20635/ 2017	M. R. ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2022-03-08			(Se at No- 6)

12	12042/2022	09.03.2022	WP (C) - 9937/2015	P.K. LENKA	C.O.	COURT NO. 25	Order Dtd. 2022-03-08			(Seat No-6)
12	12043/2022	09.03.2022	WP (C) - 3301/2022	S PANDA	GENERAL		Order Dtd. 2022-02-24			(Seat No-6)
12	12044/2022	09.03.2022	FAO-223/2021	P.K.DAS	C.O.	COURT NO. 15	Order Dtd. 2022-03-07		MISC. APPEAL SEC.	(Seat No-1)
12	12045/2022	09.03.2022	MACA-1284/2017	N.K.ROUT	C.O.	COURT NO. 23	Order Dtd. 2022-03-07			(Seat No-1)
12	12046/2022	09.03.2022	WP (C) - 30120/2021	S B UDGATA	GENERAL		Order Dtd. 2021-09-28			(Seat No-1)
12	12047/2022	09.03.2022	MACA-1284/2017	S.D.JENA	C.O.	COURT NO. 23	Order Dtd. 2022-03-07			(Seat No-1)
12	12048/2022	09.03.2022	WP (C) - 3060/2015	M BISWAL	GENERAL		Order Dtd. 2015-06-19		WRIT BRANCH-11	(Seat No-62)
12	12049/2022	09.03.2022	MACA-145/2014	G.JAYASINGH	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Seat No-62)
12	12050/2022	09.03.2022	WP (C) - 40343/2021	S K SAHU	GENERAL		Order Dtd. 2022-01-24			(Seat No-62)
12	12051/2022	09.03.2022	WPC (OA) C) - 4407/2012	P.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2022-03-07			(Seat No-62)
13	12052/2022	09.03.2022	WPC (OA) C) - 3739/2013	T.K.CHOWDRY	C.O.	COURT NO. 15	Order Dtd. 2022-03-07			(Seat No-62)
13	12053/2022	09.03.2022	WP (C) - 40343/2021	M/S DHAMARA ENERGY PVT. LTD.	GENERAL		Order Dtd. 2022-01-24	ANNEXURE 1 AND 3		(Seat No-62)
13	12054/2022	09.03.2022	WPC (OA) C) - 3811/2	A.K. JATI	C.O.	COURT NO. 15	Order Dtd. 2022-03-04			(Seat No-

			013							62)
133	12055/2022	09.03.2022	WP (C) - 7266/2021	M R ROUTRAY	GENERAL		Order Dtd. 2021-03-23			(Seat No-62)
134	12056/2022	09.03.2022	WPC (OA C) - 3827/2013	M.R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-03-04			(Seat No-62)
135	12057/2022	09.03.2022	OJC-4048/1994	L. K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04		WRIT BRANCH-7	(Seat No-10)
136	12058/2022	09.03.2022	WPC (OA C) - 4238/2015	S.BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-03-07			(Seat No-10)
137	12059/2022	09.03.2022	OJC-4048/1994	L. K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04		WRIT BRANCH-7	(Seat No-10)
138	12060/2022	09.03.2022	WP (C) - 38248/2021	B B DAS	GENERAL		PetitionAnnexure, Final Order,	IA PETITION		(Seat No-10)
139	12061/2022	09.03.2022	WP (C) - 38247/2021	B B DAS	GENERAL		PetitionAnnexure, Final Order,	IA PETITION		(Seat No-10)
140	12062/2022	09.03.2022	WP (C) - 3404/2009	D SAHOO	GENERAL		Order Dtd. 2022-01-12			(Seat No-10)
141	12063/2022	09.03.2022	WP (C) - 3350/2022	R. C. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Seat No-10)
142	12064/2022	09.03.2022	WP (C) - 3032/2022	MANOJ KUMAR PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-08			(Seat No-10)
143	12065/2022	09.03.2022	SA-294/1998	J C BARAL	GENERAL			RECEIVER APPOINTMENT		(Seat No-10)
144	12066/2022	09.03.2022	WP (C) - 5306/2022	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Seat No-10)
145	12067/2022	09.03.2022	ARBP-41/202	A K BISOI	GENERAL		Order Dtd. 2022-02-11			(Seat

			0							No-10)
146	12068/2022	09.03.2022	WP (C) - 5592/2022	C. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Se at No-10)
147	12069/2022	09.03.2022	WP (C) - 5655/2022	AJAY KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Se at No-10)
148	12070/2022	09.03.2022	ARBP-42/2020	A K BISOI	GENERAL		Order Dtd. 2022-02-11			(Se at No-10)
149	12071/2022	09.03.2022	WP (C) - 5668/2022	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Se at No-10)
150	12072/2022	09.03.2022	WP (C) - 3754/2022	S.K.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Se at No-10)
151	12073/2022	09.03.2022	WP (C) - 5669/2022	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Se at No-10)
152	12074/2022	09.03.2022	WP (C) - 5986/2022	J.PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2022-03-07			(Se at No-10)
153	12075/2022	09.03.2022	WP (C) - 5792/2022	P.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Se at No-10)
154	12076/2022	09.03.2022	WP (C) - 5904/2022	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Se at No-10)
155	12077/2022	09.03.2022	WPC (OA C) - 1733/2016	B.MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Se at No-10)
156	12078/2022	09.03.2022	WP (C) - 15737/2010	MR.P.C.CHH INCHANI	C.O.	COURT NO. 16	Order Dtd. 2022-03-07		WRIT BRANC H-4	(Se at No-37)
157	12079/2022	09.03.2022	WP (C) - 5545/2022	S.A.K. DORA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-08		WRIT BRANC H-5	(Se at No-32)
158	12080/2022	09.03.2022	WP (C) -	M.R.ROUTRAY	C.O.	COURT	Order Dtd.			(Se

8	2022	022	5917/2022	Y		NO. 2 OLD	2022-03-08			at No- 32)
159	12081/2022	09.03.2022	WP (C) - 5593/2022	C.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-08			(Se at No- 32)
160	12082/2022	09.03.2022	WP (C) - 5342/2022	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-08			(Se at No- 32)
161	12083/2022	09.03.2022	WP (C) - 5478/2022	SUBRATA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-08			(Se at No- 32)
162	12084/2022	09.03.2022	CRLMC-739/2021	N.ROUT	C.O.	COURT NO. 6	Order Dtd. 2022-03-08		CRMIN AL MISC- 2	(Se at No- 15)
163	12085/2022	09.03.2022	CRLMC-738/2021	N.ROUT	C.O.	COURT NO. 6	Order Dtd. 2022-03-08		CRMIN AL MISC- 2	(Se at No- 15)
164	12086/2022	09.03.2022	CRLMC-2884/2021	K.DAS	C.O.	COURT NO. 6	Order Dtd. 2022-03-07			(Se at No- 15)
165	12087/2022	09.03.2022	CRLMC-2836/2021	B.K.PATI	C.O.	COURT NO. 6	Order Dtd. 2022-03-07		CRIMI NAL MISC- 1	(Se at No- 7)
166	12088/2022	09.03.2022	CRLMC-2795/2021	S.P.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-08			(Se at No- 7)
167	12089/2022	09.03.2022	WP (C) - 5148/2022	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-08			(Se at No- 7)
168	12090/2022	09.03.2022	CRLMC-2771/2021	J.P.KAR	C.O.	COURT NO. 6	Order Dtd. 2022-03-07		CRIMI NAL MISC- 3	(Se at No- 14)
169	12091/2022	09.03.2022	WP (C) - 5087/2022	J.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-08			(Se at No- 14)
170	12092/2022	09.03.2022	WP (C) - 3062/2022	P.R. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03- 08Petition,			(Se at No- 14)

17	12093/2022	09.03.2022	CRLMC-1479/2021	H.K.TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2022-03-07		CRIMINAL MISC-3	(Serial No-18)
17	12094/2022	09.03.2022	CRLMC-1360/2021	S.ABRIK	C.O.	COURT NO. 6	Order Dtd. 2022-03-08			(Serial No-18)
17	12095/2022	09.03.2022	WP (C) - 28971/2021	PITABAS NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-08		WRIT BRANCH-7	(Serial No-18)
17	12096/2022	09.03.2022	CRLMC-774/2021	S.K.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-07			(Serial No-18)
17	12097/2022	09.03.2022	CRLMC-714/2021	G.JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2022-03-07			(Serial No-18)
17	12098/2022	09.03.2022	WP (C) - 6016/2022	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-08		WRIT BRANCH-2	(Serial No-6)
17	12099/2022	09.03.2022	CRLA-116/2021	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2022-03-08			(Serial No-6)
17	12100/2022	09.03.2022	CRLMC-455/2020	A.PATTANAIK	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(Serial No-6)
17	12101/2022	09.03.2022	CRLA-595/2021	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-03-08			(Serial No-6)
18	12102/2022	09.03.2022	CRLA-539/2021	NANTU DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-08			(Serial No-6)
18	12103/2022	09.03.2022	CRLA-710/2021	S. C. SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2022-03-08		CRIMINAL APPEAL	(Serial No-1)
18	12104/2022	09.03.2022	CRLA-711/2021	S. C. SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2022-03-08		CRIMINAL APPEAL	(Serial No-1)
18	12105/2022	09.03.2022	CRLMC-363/2021	M/S B.N. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2022-03-07			(Serial No-

										1)
184	12106/2022	09.03.2022	CMP-16/2022	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Seat No-1)
185	12107/2022	09.03.2022	BLAPL-8239/2021	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2022-03-07			(Seat No-1)
186	12108/2022	09.03.2022	BLAPL-7452/2021	PARSURAM DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(Seat No-1)
187	12109/2022	09.03.2022	CRLA-712/2021	S. C. SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2022-03-08		CRIMINAL APPEAL	(Seat No-1)
188	12110/2022	09.03.2022	BLAPL-5189/2021	S.BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-03-08			(Seat No-1)
189	12111/2022	09.03.2022	ABLAPL-6929/2020	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-22		CRIMINAL MISC-2	(Seat No-10)
190	12112/2022	09.03.2022	BLAPL-5189/2021	G.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-03-08			(Seat No-10)
191	12113/2022	09.03.2022	MACA-1235/2018	G.JAYASINGH	C.O.	COURT NO. 10	Order Dtd. 2022-02-28		MISC. APPEAL SEC.	(Seat No-4)
192	12114/2022	09.03.2022	BLAPL-813/2021	L.SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-07			(Seat No-4)
193	12115/2022	09.03.2022	MACA-108/2020	R.DAS	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Seat No-4)
194	12116/2022	09.03.2022	ABLAPL-4079/2020	GYANA RANJAN PATRA	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(Seat No-4)
195	12117/2022	09.03.2022	MACA-1352/2015	G.JAYASINGH	C.O.	COURT NO. 15	Order Dtd. 2022-03-04		MISC. APPEAL SEC.	(Seat No-1)
196	12118/2022	09.03.2022	MACA-108/20	DURGA CHARAN DEY	C.O.	COURT NO.	Order Dtd. 2022-03-07			(Seat

			20			22				No-1)
197	12119/2022	09.03.2022	ABLAPL - 4074/2020	S. CHOUDHURY	C.O.	COURT NO. 2	Order Dtd. 2022-03-08			(Se at No-1)
198	12120/2022	09.03.2022	BLAPL-7176/2021	B.R.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(Se at No-1)
199	12121/2022	09.03.2022	MACA-558/2020	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 11	Order Dtd. 2022-03-07			(Se at No-1)
200	12122/2022	09.03.2022	ABLAPL - 4034/2020	M. D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(Se at No-1)
201	12123/2022	09.03.2022	BLAPL-7118/2021	M.N.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(Se at No-1)
202	12124/2022	09.03.2022	MACA-95/2020	S.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Se at No-1)
203	12125/2022	09.03.2022	BLAPL-6283/2021	M.R. ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(Se at No-1)
204	12126/2022	09.03.2022	ABLAPL - 4013/2020	NANTU DAS	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(Se at No-1)
205	12127/2022	09.03.2022	BLAPL-6283/2021	D.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(Se at No-1)
206	12128/2022	09.03.2022	MACA-95/2020	S.K.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Se at No-1)
207	12129/2022	09.03.2022	BLAPL-11363/2021	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Se at No-1)
208	12130/2022	09.03.2022	ABLAPL - 4011/2020	R. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(Se at No-1)
20	12131/	09.03.2	MACA-	PRASANTA	C.O.	COURT	Order Dtd.			(Se

9	2022	022	697/20 20	KUMAR MAHALI		NO. 8	2022-03-07			at No- 1)
21 0	12132/ 2022	09.03.2 022	ABLAPL - 4001/2 020	SAMIR BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-08			(Se at No- 1)
21 1	12133/ 2022	09.03.2 022	MACA- 697/20 20	S.B.DAS	C.O.	COURT NO. 8	Order Dtd. 5000-01-01			(Se at No- 1)
21 2	12134/ 2022	09.03.2 022	ABLAPL - 3846/2 020	GANESH SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-03-08			(Se at No- 1)
21 3	12135/ 2022	09.03.2 022	BLAPL- 7740/2 021	R.K. BHOI	C.O.	COURT NO. 25	Order Dtd. 2022-03-08	CRMIN AL MISC- 2		(Se at No- 16)
21 4	12136/ 2022	09.03.2 022	BLAPL- 7571/2 021	J.P KAR	C.O.	COURT NO. 25	Order Dtd. 2022-03-08			(Se at No- 16)
21 5	12137/ 2022	09.03.2 022	FAO- 359/20 16	P.K.MOHNAT Y	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Se at No- 16)
21 6	12138/ 2022	09.03.2 022	ABLAPL - 3854/2 020	S. C. BISWAL	C.O.	COURT NO. 3	Order Dtd. 2022-03-08			(Se at No- 16)
21 7	12139/ 2022	09.03.2 022	CRLMC- 114/20 22	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-03-08	CRMIN AL MISC- 2		(Se at No- 17)
21 8	12140/ 2022	09.03.2 022	FAO- 359/20 16	S.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Se at No- 17)
21 9	12141/ 2022	09.03.2 022	ABLAPL - 3800/2 020	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Se at No- 17)
22 0	12142/ 2022	09.03.2 022	ABLAPL - 2795/2 020	SURYAKANTA DAS MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(Se at No- 17)
22 1	12143/ 2022	09.03.2 022	CRLMC- 114/20 22	S. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-03-08	CRMIN AL MISC- 2		(Se at No- 17)

22	12144/2022	09.03.2022	CRLA-572/2021	S.C.SUNDAR A	C.O.	COURT NO. 23	Order Dtd. 2022-03-08		CRIMINAL APPEAL	(Seat No-1)
22	12145/2022	09.03.2022	WP (C) - 6067/2022	MALAYA KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-08			(Seat No-1)
22	12146/2022	09.03.2022	WP (C) - 3586/2022	B.K.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-07			(Seat No-1)
22	12147/2022	09.03.2022	CRLA-709/2021	S.C.SUNDAR A	C.O.	COURT NO. 23	Order Dtd. 2022-03-08		CRIMINAL APPEAL	(Seat No-1)
22	12148/2022	09.03.2022	WP (C) - 5773/2022	A.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-07			(Seat No-1)
22	12149/2022	09.03.2022	WP (C) - 837/2016	M.R.DASH	C.O.	COURT NO. 8	Order Dtd. 2022-03-07			(Seat No-1)
22	12150/2022	09.03.2022	WP (C) - 837/2016	A.K.SWAIN	C.O.	COURT NO. 8	Order Dtd. 2022-03-07			(Seat No-1)
22	12151/2022	09.03.2022	BLAPL-4586/2021	P.CH. DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(Seat No-1)
23	12152/2022	09.03.2022	ABLAPL - 10547/2020	K.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-07			(Seat No-1)
23	12153/2022	09.03.2022	CRLA-486/2019	M.R. ROUTRAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-07		CRIMINAL APPEAL	(Seat No-1)
23	12154/2022	09.03.2022	CRLA-57/2022	B.R.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-03-07		CRIMINAL APPEAL	(Seat No-3)
23	12155/2022	09.03.2022	CRLA-213/2018	M/S.B.L.TRIPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-07		CRIMINAL APPEAL	(Seat No-5)
23	12156/2022	09.03.2022	CRLA-70/2016	M.K. PANI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-07			(Seat No-

										5)
23 5	12157/ 2022	09.03.2 022	BLAPL- 11061/ 2021	R. K. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-03-08			(Se at No- 5)
23 6	12158/ 2022	09.03.2 022	WP (C) - 1334/2 022	A.K.MOHANT Y	C.O.	COURT NO. 1	Order Dtd. 2022-03-04			(Se at No- 5)
23 7	12159/ 2022	09.03.2 022	ABLAPL - 3966/2 020	P. R. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(Se at No- 5)
23 8	12160/ 2022	09.03.2 022	ABLAPL - 3970/2 020	P. R. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(Se at No- 5)
23 9	12161/ 2022	09.03.2 022	ABLAPL - 4037/2 020	BHARAT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(Se at No- 5)
24 0	12162/ 2022	09.03.2 022	ABLAPL - 4075/2 020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(Se at No- 5)
24 1	12163/ 2022	09.03.2 022	WP (C) - 2430/2 022	T. BAG	C.O.	COURT NO. 3	Order Dtd. 2022-02-14			(Se at No- 5)
24 2	12164/ 2022	09.03.2 022	BLAPL- 3818/2 020	RAHUL SETHI	C.O.	COURT NO. 25	Order Dtd. 2022-03-08			(Se at No- 5)
24 3	12165/ 2022	09.03.2 022	ABLAPL - 1833/2 022	KRUSHNA CHANDRA RATH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Se at No- 5)
24 4	12166/ 2022	09.03.2 022	ABLAPL - 15371/ 2019	MANOJ KUMAR PANI	C.O.	COURT NO. 25	Order Dtd. 2022-03-08			(Se at No- 5)
24 5	12167/ 2022	09.03.2 022	CMP- 538/20 20	D.K. BISOI	C.O.	COURT NO. 24	Order Dtd. 2022-02-07			(Se at No- 5)
24 6	12168/ 2022	09.03.2 022	ABLAPL - 2439/2 020	UJJWALA PRADEEP BAG	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(Se at No- 5)
24 7	12169/ 2022	09.03.2 022	BLAPL- 7387/2	S. C. SUNDARA	C.O.	COURT NO.	Order Dtd. 2022-03-08		CRIMI NAL	(Se at

			021			25			MISC-3	No-3)
24	12170/2022	09.03.2022	WPC (OA C) - 1241/2013	A.K.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Se at No-3)
24	12171/2022	09.03.2022	CRLA-191/2021	SAPAN KUAMR PAL	C.O.	COURT NO. 11	Order Dtd. 2022-03-07		CRIMINAL APPEAL	(Se at No-1)
25	12172/2022	09.03.2022	CMAPL-828/2019	M/S.B.K.RO UTRAY	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Se at No-1)
25	12173/2022	09.03.2022	CMAPL-827/2019	N/S.B.K.RO UTRAY	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Se at No-1)
25	12174/2022	09.03.2022	ABLAPL - 1830/2022	R. C. MOHARANA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Se at No-1)
25	12175/2022	09.03.2022	CMP-163/2022	J.P.KAR	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Se at No-1)
25	12176/2022	09.03.2022	WP (C) - 18469/2020	B.K.LENKA	C.O.	COURT NO. 24	Order Dtd. 2022-03-08			(Se at No-1)
25	12177/2022	09.03.2022	ABLAPL - 1828/2022	AMLAN SHAKTI PAUL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Se at No-1)
25	12178/2022	09.03.2022	RSA-89/2007	T.BAG	C.O.	COURT NO. 22	Order Dtd. 2022-03-03			(Se at No-1)
25	12179/2022	09.03.2022	BLAPL-2239/2021	MANOJ KUMAR PANI	C.O.	COURT NO. 24	Order Dtd. 2021-04-23		CRIMINAL MISC-3	(Se at No-3)
25	12180/2022	09.03.2022	RSA-591/2014	K.K.NATH	C.O.	COURT NO. 25	Order Dtd. 2022-03-08		SECOND APPEAL	(Se at No-7)
25	12181/2022	09.03.2022	RSA-334/2004	D.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(Se at No-7)
26	12182/	09.03.2	RSA-	P.K.ROUT	C.O.	COURT	Order Dtd.			(Se

0	2022	022	142/2007			NO. 25	2022-03-07			at No-7)
261	12183/2022	09.03.2022	RSA-248/2002	P.K.MOHANTY	C.O.	COURT NO. 24	Judgement Dtd. 2022-03-07			(Se at No-7)
262	12184/2022	09.03.2022	ABLAPL - 1824/2022	K. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Se at No-7)
263	12185/2022	09.03.2022	ABLAPL - 1822/2022	JAYADEBA BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Se at No-7)
264	12186/2022	09.03.2022	ABLAPL - 1801/2022	JAYADEBA BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Se at No-7)
265	12187/2022	09.03.2022	SA-416/1999	D.NAYAK	C.O.	COURT NO. 25	Judgement Dtd. 2022-03-07			(Se at No-7)
266	12188/2022	09.03.2022	ABLAPL - 1472/2022	BICHITRA NARAYAN SATAPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Se at No-7)
267	12189/2022	09.03.2022	SA-416/1999	B.K. PAND	C.O.	COURT NO. 25	Judgement Dtd. 2022-03-07			(Se at No-7)
268	12190/2022	09.03.2022	ABLAPL - 1468/2022	NANDA KISHORE ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Se at No-7)
269	12191/2022	09.03.2022	ABLAPL - 1461/2022	BICHITRA NARAYAN SATAPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Se at No-7)
270	12192/2022	09.03.2022	RSA-140/2002	D.NAYAK	C.O.	COURT NO. 25	Judgement Dtd. 2022-03-07			(Se at No-7)
271	12193/2022	09.03.2022	ABLAPL - 1289/2022	N. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Se at No-7)
272	12194/2022	09.03.2022	ABLAPL - 336/2022	BISWARANJAN DALAI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Se at No-7)

27	12195/2022	09.03.2022	WP (C) - 684/2022	GOPAL CHANDRA MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-03			(Seat No-7)
27	12196/2022	09.03.2022	ABLAPL - 15958/2021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No-7)
27	12197/2022	09.03.2022	WP (C) - 3701/2022	DILLIP SAMAL	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Seat No-7)
27	12198/2022	09.03.2022	WP (C) - 3012/2022	BHUBANANAN DA LENKA	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Seat No-7)
27	12199/2022	09.03.2022	WP (C) - 3026/2022	R.K.BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Seat No-7)
27	12200/2022	09.03.2022	WP (C) - 3026/2022	S.S.BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Seat No-7)
27	12201/2022	09.03.2022	WP (C) - 3202/2022	S.K.SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Seat No-7)
28	12202/2022	09.03.2022	WP (C) - 3746/2022	A.K.ROUT	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Seat No-7)
28	12203/2022	09.03.2022	ABLAPL - 10089/2019	GANESH CHANDRA JENA	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Seat No-7)
28	12204/2022	09.03.2022	WP (C) - 4711/2022	JIBARDHAN MENDALI	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Seat No-7)
28	12205/2022	09.03.2022	ABLAPL - 7608/2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Seat No-7)
28	12206/2022	09.03.2022	WP (C) - 5048/2022	R.K.BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-03-08		WRIT BRANCH-7	(Seat No-5)
28	12207/2022	09.03.2022	ABLAPL - 886/20	P.K. PATRI	C.O.	COURT NO. 1	Order Dtd. 2022-03-04			(Seat No-7)

			18							5)
286	12208/2022	09.03.2022	WP (C) - 5048/2022	R.K.BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-03-08		WRIT BRANCH-7	(Serial No-5)
287	12209/2022	09.03.2022	WP (C) - 5578/2022	J.J.PARIDA	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Serial No-5)
288	12210/2022	09.03.2022	ABLAPL - 2727/2017	S. K. BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2022-03-07		CRIMINAL MISC-3	(Serial No-9)
289	12211/2022	09.03.2022	WP (C) - 5958/2022	P.K.LENKA	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Serial No-9)
290	12212/2022	09.03.2022	CONTC (CPC) - 306/2016	M/S.GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Serial No-9)
291	12213/2022	09.03.2022	WP (C) - 5403/2022	J.K.MISHRA 2	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Serial No-9)
292	12214/2022	09.03.2022	CONTC (CPC) - 147/2018	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-03-04			(Serial No-9)
293	12215/2022	09.03.2022	WP (C) - 5237/2022	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Serial No-9)
294	12216/2022	09.03.2022	CONTC (CPC) - 131/2017	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-03-04			(Serial No-9)
295	12217/2022	09.03.2022	WP (C) - 5801/2022	P.K.JENA	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Serial No-9)
296	12218/2022	09.03.2022	CONTC (CPC) - 182/2019	C. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Serial No-9)
297	12219/2022	09.03.2022	CONTC (CPC) - 20/2019	B. C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Serial No-9)
298	12220/2022	09.03.2022	BLAPL-8178/2	S.BARIK	C.O.	COURT NO. 6	Order Dtd. 2022-03-08			(Serial No-9)

			021							No-9)
29	12221/2022	09.03.2022	WP (C) - 10919/2021	D. NAYAK	GENERAL		Judgement Dtd. 2021-12-02			(Se at No-9)
30	12222/2022	09.03.2022	BLAPL-9923/2021	D.K.SAHU	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(Se at No-9)
30	12223/2022	09.03.2022	BLAPL-900/2022	DILIP KUMAR SAHU	C.O.	COURT NO. 11	Order Dtd. 2022-03-07			(Se at No-9)
30	12224/2022	09.03.2022	BLAPL-1737/2021	P.K. PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-21			(Se at No-9)
30	12225/2022	09.03.2022	CRLMC-1428/2021	P.C. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-02-23			(Se at No-9)
30	12226/2022	09.03.2022	CRLMC-1428/2021	P.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-02-23			(Se at No-9)
30	12227/2022	09.03.2022	MACA-865/2015	A.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-02-24			(Se at No-9)
30	12228/2022	09.03.2022	CRLMC-2404/2021	BIDYADHAR MANASINGH	C.O.	COURT NO. 6	Order Dtd. 2022-03-07		CRIMINAL MISC-1	(Se at No-6)
30	12229/2022	09.03.2022	BLAPL-1199/2022	SURENDRA DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-08			(Se at No-6)
30	12230/2022	09.03.2022	BLAPL-1402/2022	NANTU DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-08			(Se at No-6)
30	12231/2022	09.03.2022	BLAPL-1411/2022	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-08			(Se at No-6)
31	12232/2022	09.03.2022	BLAPL-1400/2022	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-03-08			(Se at No-6)
31	12233/2022	09.03.2022	BLAPL-	RAJESH	C.O.	COURT	Order Dtd.			(Se

1	2022	022	1399/2022	KUMAR MAHAPATRA		NO. 11	2022-03-08			at No-6)
31	12234/2022	09.03.2022	BLAPL-1409/2022	ASHOK KUMAR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-08			(Se at No-6)
31	12235/3022	09.03.2022	BLAPL-1401/2022	NANTU DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-08			(Se at No-6)
31	12236/4022	09.03.2022	BLAPL-1146/2022	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-03-08			(Se at No-6)
31	12237/5022	09.03.2022	BLAPL-702/2022	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-08			(Se at No-6)
31	12238/6022	09.03.2022	BLAPL-632/2022	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-08			(Se at No-6)
31	12239/7022	09.03.2022	BLAPL-635/2022	P.C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-08			(Se at No-6)
31	12240/8022	09.03.2022	BLAPL-1296/2022	HAREKRUSHNA DASH	C.O.	COURT NO. 11	Order Dtd. 2022-03-08			(Se at No-6)
31	12241/9022	09.03.2022	BLAPL-904/2022	S.BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-03-07			(Se at No-6)
32	12242/0022	09.03.2022	BLAPL-10220/2021	R.K.MALLIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-08			(Se at No-6)
32	12243/1022	09.03.2022	CMP-430/2021	P.K.LENKA	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Se at No-6)
32	12244/2022	09.03.2022	CRLMA-179/2021	R.R. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Se at No-6)
32	12245/3022	09.03.2022	CRLMA-26/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2022-03-08			(Se at No-6)

32	12246/2022	09.03.2022	BLAPL-1405/2022	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-03-08			(Seat No-6)
32	12247/2022	09.03.2022	BLAPL-1418/2022	S.CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2022-03-08			(Seat No-6)
32	12248/2022	09.03.2022	BLAPL-10702/2021	DILLIP SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-03-08			(Seat No-6)
32	12249/2022	09.03.2022	BLAPL-11315/2021	S.P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-08			(Seat No-6)
32	12250/2022	09.03.2022	WPC (OA C) - 1166/2018	S.K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-03-08			(Seat No-6)
32	12251/2022	09.03.2022	CRLMC-2720/2021	J.R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-03-08			(Seat No-6)
33	12252/2022	09.03.2022	CMP-88/2020	T.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Seat No-6)
33	12253/2022	09.03.2022	WP (C) - 2806/2022	GAGAN ROUT	C.O.	COURT NO. 22	Order Dtd. 2022-03-08		WRIT BRANCH-2	(Seat No-6)
33	12254/2022	09.03.2022	WP (C) - 3035/2022	PRAFULLA KUMAR KAR	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Seat No-6)
33	12255/2022	09.03.2022	WP (C) - 4655/2022	U.P. BAG	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Seat No-6)
33	12256/2022	09.03.2022	WP (C) - 5720/2022	DAYANIDHI MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-03-08		WRIT BRANCH-7	(Seat No-48)
33	12257/2022	09.03.2022	WP (C) - 5635/2022	M.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Seat No-48)
33	12258/2022	09.03.2022	WP (C) - 6120/2022	ASHIS KUMAR MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Seat No-)

										48)
337	12259/2022	09.03.2022	CONTC-3632/2021	K C SAMAL	GENERAL		Order Dtd. 2021-07-27			(Seat No-48)
338	12260/2022	09.03.2022	TRP (C) - 252/2021	LAMBODOR ACHARI	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Seat No-48)
339	12261/2022	09.03.2022	CRLMA-330/2019	NIRANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-03-08			(Seat No-48)
340	12262/2022	09.03.2022	BLAPL-116/2022	S.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-08			(Seat No-48)
341	12263/2022	09.03.2022	CRLMP-405/2022	A. DAS	C.O.	COURT NO. 17	Order Dtd. 2022-03-08			(Seat No-48)
342	12264/2022	09.03.2022	BLAPL-9445/2020	P K LENKA	GENERAL		Order Dtd. 2021-04-07			(Seat No-48)
343	12265/2022	09.03.2022	CRLMP-320/2022	J.KAMILA	C.O.	COURT NO. 17	Order Dtd. 2022-03-08			(Seat No-48)
344	12266/2022	09.03.2022	WP (C) - 3005/2022	SUDARSAN BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-03-07			(Seat No-48)
345	12267/2022	09.03.2022	WP (C) - 4457/2022	R.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-03-08		WRIT BRANCH (DIVISION BENCH)	(Seat No-121)
346	12268/2022	09.03.2022	BLAPL-10733/2021	AMLAN SHAKTI PAUL	C.O.	COURT NO. 6	Order Dtd. 2022-03-07			(Seat No-121)
347	12269/2022	09.03.2022	CRLA-196/2019	B.R. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-08		CRIMINAL APPEAL	(Seat No-6)
348	12270/2022	09.03.2022	CRLA-396/20	M. R. BARIK	C.O.	COURT NO.	Order Dtd. 2022-03-07		CRIMINAL	(Seat)

			17			22			APPEAL	No-2)
349	12271/2022	09.03.2022	MATA-7/2019	M.D.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-08		FIRST APPEAL	(Seat No-4)
350	12272/2022	09.03.2022	MATA-60/2018	M.NAYAK	C.O.	COURT NO. 5	Order Dtd. 2022-03-08		FIRST APPEAL	(Seat No-3)
351	12273/2022	09.03.2022	WPCRL-146/2021	D.K. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-07			(Seat No-3)
352	12274/2022	09.03.2022	MATA-49/2018	M.D.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-08		FIRST APPEAL	(Seat No-3)
353	12275/2022	09.03.2022	MATA-38/2019	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07		FIRST APPEAL	(Seat No-4)
354	12276/2022	09.03.2022	MATA-38/2019	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07		FIRST APPEAL	(Seat No-4)
355	12277/2022	09.03.2022	MATA-162/2019	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07		FIRST APPEAL	(Seat No-4)
356	12278/2022	09.03.2022	WPCRL-29/2022	S.K. BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Seat No-4)
357	12279/2022	09.03.2022	BLAPL-10451/2021	P.K.ROUT	C.O.	COURT NO. 25	Order Dtd. 2022-03-08			(Seat No-4)
358	12280/2022	09.03.2022	CRLA-37/2013	H.P. OJHA	C.O.	COURT NO. 5	Order Dtd. 2022-03-08		CRIMINAL APPEAL	(Seat No-6)
359	12281/2022	09.03.2022	ARBA-22/2018	P.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(Seat No-6)
360	12282/2022	09.03.2022	ARBA-22/2018	P.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-03-08			(Seat No-6)
36	12283/	09.03.2	ARBA-	S.K.BEHERA	C.O.	COURT	Order Dtd.			(Se

1	2022	022	22/2018			NO. 1	2022-03-08			at No-6)
362	12284/2022	09.03.2022	WP (C) - 20908/2020	K.N.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Se at No-6)
363	12285/2022	09.03.2022	WP (C) - 20908/2020	A.K.JATI	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Se at No-6)
364	12286/2022	09.03.2022	WP (C) - 20908/2020	B.K.PATI	C.O.	COURT NO. 22	Order Dtd. 2022-03-08			(Se at No-6)
365	12287/2022	09.03.2022	WP (C) - 5299/2022	P.K.ROUT	C.O.	COURT NO. 22	Order Dtd. 2022-02-25			(Se at No-6)
366	12288/2022	09.03.2022	WPC (OA) - 2104/2019	P.C.DAS	C.O.	COURT NO. 17	Order Dtd. 2022-03-07			(Se at No-6)
367	12289/2022	09.03.2022	WPC (OA) - 3508/2013	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Se at No-6)
368	12290/2022	09.03.2022	WP (C) - 3583/2022	S.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Se at No-6)
369	12291/2022	09.03.2022	BLAPL-8291/2021	J.P.KAR	C.O.	COURT NO. 12	Order Dtd. 2022-03-07			(Se at No-6)
370	12292/2022	09.03.2022	WP (C) - 25242/2013	P.K.MOHANTY	GENERAL		Order Dtd. 2014-01-06		WRIT BRANCH-8	(Se at No-40)
371	12293/2022	09.03.2022	BLAPL-3758/2021	SURENDRA DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-09			(Se at No-40)
372	12294/2022	09.03.2022	OJC-6694/1993	B.K.PATI	GENERAL		Order Dtd. 2022-02-28		WRIT BRANCH-6	(Se at No-25)
373	12295/2022	09.03.2022	OJC-8631/1999	J.C. BARAL	C.O.	COURT NO. 24	Order Dtd. 2021-11-08			(Se at No-25)

374	12296/2022	09.03.2022	SA-210/1991	M.R. SETHI	GENERAL		Order Dtd. 2019-02-01		SECOND APPEAL	(Serial No-4)
375	12297/2022	09.03.2022	CRLA-60/2006	M.NAYAK	GENERAL		Order Dtd. 2018-12-31		CRIMINAL APPEAL	(Serial No-6)
376	12298/2022	09.03.2022	WA-505/2018	S.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-06			(Serial No-6)
377	12299/2022	09.03.2022	CONTC-1260/2022	RAMAKANTA SARANGI	GENERAL		Order Dtd. 2022-02-17			(Serial No-6)
378	12300/2022	09.03.2022	ABLAPL - 3817/2020	GAGAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Serial No-6)
379	12301/2022	09.03.2022	RSA-386/2010	P. C. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-08		SECOND APPEAL	(Serial No-3)
380	12302/2022	09.03.2022	WPC (OA C) - 425/2004	P.K. PATI	GENERAL		Order Dtd. 2021-12-10			(Serial No-3)
381	12303/2022	09.03.2022	RSA-385/2010	P. C. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-08		SECOND APPEAL	(Serial No-3)
382	12304/2022	09.03.2022	CRLREV - 782/2015	L.D.SAHU-A	GENERAL		Order Dtd. 2019-04-25		CRIMINAL REVISION	(Serial No-2)
383	12305/2022	09.03.2022	WP (C) - 22622/2014	R.C.MUDULI	GENERAL		Order Dtd. 2019-02-13		WRIT BRANCH-5	(Serial No-47)
384	12306/2022	09.03.2022	WP (C) - 22626/2014	R.C.MUDULI	C.O.	COURT NO. 3	Order Dtd. 2019-02-13		WRIT BRANCH-5	(Serial No-47)
385	12307/2022	09.03.2022	WP (C) - 9546/2012	R.C.MUDULI	GENERAL		Order Dtd. 2018-08-01			(Serial No-47)
386	12308/2022	09.03.2022	WP (C) - 33382/2021	R.C.MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-11-08			(Serial No-

										47)
387	12309/2022	09.03.2022	WP (C) - 5386/2021	NITYANANDA BEHURIA	GENERAL		Order Dtd. 2022-02-08			(Serial No-47)
388	12310/2022	09.03.2022	WP (C) - 3192/2008	S.K.PARIDA	GENERAL		Order Dtd. 2022-03-04			(Serial No-47)
389	12311/2022	09.03.2022	WP (C) - 8837/2016	B.K.PATI	GENERAL		Order Dtd. 2022-03-04			(Serial No-47)
390	12312/2022	09.03.2022	WP (C) - 1005/2022	G.R. NAYAK	GENERAL		Order Dtd. 2022-01-31			(Serial No-47)
391	12313/2022	09.03.2022	WP (C) - 16839/2017	P.K.MOHANTY	GENERAL		Order Dtd. 2017-08-17		WRIT BRANCH-2	(Serial No-45)
392	12314/2022	09.03.2022	WP (C) - 14952/2021	H.JENA	GENERAL		Order Dtd. 2022-03-07			(Serial No-45)
393	12315/2022	09.03.2022	WP (C) - 12075/2003	A. SAHU	GENERAL		Order Dtd. 2005-01-20		WRIT BRANCH-3	(Serial No-12)
394	12316/2022	09.03.2022	WP (C) - 9697/2004	JAGANATH GURU	GENERAL		Order Dtd. 2015-11-03		WRIT BRANCH-3	(Serial No-12)
395	12317/2022	09.03.2022	WP (C) - 185/2009	P.CH. PARIJA	GENERAL		Petitioner, Final Order,		WRIT BRANCH-2	(Serial No-8)
396	12318/2022	09.03.2022	WP (C) - 22848/2014	P.CH. PARIJA	GENERAL		Petitioner,		WRIT BRANCH-7	(Serial No-5)
397	12319/2022	09.03.2022	WP (C) - 1078/2021	R.BEHERA	GENERAL		Order Dtd. 2021-11-23 Judgement Dtd. 2021-11-23,			(Serial No-5)
398	12320/2022	09.03.2022	ABLAPL - 13432/2021	MANAS RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2021-12-22			(Serial No-5)
399	12321/	09.03.2	BLAPL-	B. K. ROUT	C.O.	COURT	Order Dtd.			(Se

9	2022	022	1986/2 022			NO. 11	2022-03-09			at No- 5)
40 0	12322/ 2022	09.03.2 022	WP (C) - 37015/ 2021	LOKANATH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-09			(Se at No- 5)

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